

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No 35 of 2011 &**  
**I.A. No. 82 of 2011**

**Dated :5<sup>th</sup> May , 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

Konark Power Project Limited .... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. ....Respondent(s)

**Counsel for the Appellant(s): Mr. T.N. Rao**

**ORDER**

**I.A. No. 82 of 2011**  
*(Appl. for interim directions)*

Issue notice to the Respondents returnable on 01.07.2011.

Dasti service is permitted.

Post the matter on **01.07.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

TS/KS